

**Central Administrative Tribunal  
Principal Bench: New Delhi**

C.P. No.553/2013  
in  
TA No.154/2009

This the 13<sup>th</sup> day of July, 2017

**Hon'ble Mr. V.Ajay Kumar, Member (J)  
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Smt. Krishna Chhikara  
W/o Shri Rajender Singh Chhikara  
R/o DP-245, Pitampura,  
Delhi.
2. Sh.R.K.S. Gaur  
S/o Sh.K.S.Gaur  
R/o H.No.-254/A Tomar Colony, Burari,  
Delhi-110084. .. Petitioners

(By Advocate: Shri Rajesh Kumar for Shri Sachin Chauhan)

**VERSUS**

1. Sh. Manish Gupta,  
Commissioner,  
South Delhi Municipal Corporation  
S.P.Mukherjee Civic Centre.  
Minto Road, New Delhi.
2. Sh. P.K. Gupta,  
Commissioner,  
North Delhi Municipal Corporation  
S.P.Mukherjee Civic Centre.  
Minto Road, New Delhi.
3. Ms. Dilraj Kaur,  
Addl.Commissioner,  
Central Establishment Department  
North Delhi Municipal Corporation  
S.P.Mukherjee Civic Centre.

Minto Road,  
New Delhi.

... Respondents

(By Advocate: Shri R.N.Singh and Shri R.K.Jain)

**O R D E R(Oral)**

**By Hon'ble Mr.V. Ajay Kumar, Member (J): -**

Learned counsel appearing for the applicant, on instructions, seeks liberty to withdraw the CP. Accordingly, the CP is dismissed as withdrawn. However, the applicants are at liberty to avail their remedies, if so advised, in accordance with law. No costs.

**(Shekhar Agarwal)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

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